

MAPS-1	49%
MAPS-2	41%

*Capacity factors are inclusive of steam supply from RAPS—1 and 2 to Heavy Water Plant, Kota.

The capacity factors as above are good except for RAPS-1 and MAPS-1 and 2. Both the units of MAPS suffered long periods of forced outages due to equipment failures and are operating temporarily at restricted power levels since June, 1989. Regular power level operation is expected to be restored in the later half of 1990. RAPS-1 was shutdown for repair of south end shield during the whole year 1986 and partially in 1985 and 1987. Later the power level of RAPS has been restricted to 50% of full reactor power since the year 1987 consequent on the repair on the south end shield. Average plant load factor of all India thermal power plants during the period 1985-86 to 1988-89 range between 52.4% to 56.5%.

[English]

Schemes for Weaker Section

3973. SHRI K. RAMAMURTHY: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has devised any strategy/scheme for ensuring appropriate levels of nutrition to the unemployed and other economically weaker sections of the society; and

(b) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). Planning Commission is in the process of preparing Approach to the Eighth Five Year Plan. After the Approach is finalised, the details of the Plan will be worked out.

The Government is committed to give greater emphasis for employment, income generation and poverty alleviation programmes. Since the problem of malnutrition and undernutrition is closely related to poverty and unemployment these programmes are expected to reduce the levels of malnutrition and undernutrition of the vulnerable sections of the population including those who are unemployed.

Amendment to National Youth Policy

3974. SHRI ARVIND NETAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to amend the present national youth policy; and

(b) if so, the details of the proposed amendments?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir.

(b) Details are being worked out.

[Translation]

Pending work of Torna and Adan Block of Maharashtra

3975. SHRI BHAUSAHEB PUNDLIK PHUNDKAR: Will the PRIME MINISTER be pleased to state:

(a) whether the work of Torna and Adan Block in Buldhana and Akola districts of Maharashtra is pending due to involvement of forest land;

(b) if so, whether Government have

taken any decision in this regard; and

(c) if no decision has been taken, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) to (c). Proposals received from Government of Maharashtra for diversion of forest land for construction of Torna River Project and Adan River Project have been referred back to the State Government on 8.2.90 and 10.11.89 respectively as some essential information had not been furnished

[*English*]

New Nuclear Power Plants In Eighth Plan

3976. SHRI MADHAVRAO SCINDIA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to expand and set up additional nuclear power plants under the Eighth Five Year Plan, and

(b) the contemplated outlay for nuclear power under the Eighth Five Year Plan and how it compares with the Seventh Five Year Plan outlay?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE

MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) Yes, Sir.

(b) An outlay of Rs. 2010 crores was provided in the Seventh Five year plan for nuclear power sector. The Eighth Five year plan outlays are yet to be finalised.

[*Translation*]

Military Camp land leased out in Kurukshetra

3977. SHRI GURDIAL SINGH SAINI: Will the PRIME MINISTER be pleased to state:

(a) the details about the Military Camp land leased out in Shahabad Markanda in Kurukshetra district of Haryana, together with the area of land leased out individually, the particulars of leases, the dates, durations, rates and the terms of these leases; and

(b) whether a representation from Ex-servicemen Agricultural Co-operative Society of Shahabad has been received against the lease of Military Camp land and if so, the action taken in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Details of land leased out have been given in the Statement-I and terms of lease have been given in the Statement-II.

(b) No, Sir.